Defence Officials in CBI Net

2271. DR. BIZAY SONKAR SHASTRI: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Defence Ministry officials in CBI net for graft" appearing in the 'Pioneer' dated May 24 1998;

(b) if so, the facts thereof; and

(c) the follow-up action taken in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) During October, 1997, Office of the Controller of Defence Accounts (Hqrs.), New Delhi, detected huge payments against fake sanctions and bogus contingent bills to two private firms. After internal investigation, the matter was reported to CBI for detailed investigation. The total amount claimed by private firms against bogus and forged bills is around Rs. 8.37 crore.

(c) Two separate FIRs have been registered by CBI. Simultaneously, the departmental action has been initiated against officials involved in this case. Remedial action to avoid such lapses in future has also been initiated.

[Translation]

Construction of Overbridge in Bhopai

2272. SHRI SUSHIL CHANDRA VARMA: Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to construct an overbridge at the level crossings on Bhopal—Delhi—Itarsi and Bhopal—Indore rail lines in Bhopal city;

(b) if so, whether any survey has been conducted in this regard;

(c) if not, the time by which the above survey is likely to be conducted; and

(d) the cost sharing between Railways and the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS. MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir. There are two proposals, one of Road Over Bridge at Habibganj at Km. 829/4 and another Road over bridge on Bhopal-Ujjain chord line at level crossing No. 252-A.

(b) Only for Road Over Bridge at Habibganj.

(c) Joint inspection with PWD for site of 2nd proposal i.e. Road over bridge on Chord line will be conducted within a month.

(d) For road over bridge at habibganj State Govt. Is exploring possibility to get executed on Built Operate & Transfer (BOT) basis. Whereas road over bridge at Bhopal-Ujjain Chord line will be taken up on cost sharing basis.

[English]

One Rank One Pension Scheme

2773. SHRI KISHAN SINGH SANGWAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are contemplating to introduce the long pending demand of 'One Rank One Pension' in different armed services; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) No view has been taken on this demand.

(b) Does not arise.

Pension Cases of Civilian Defence Personnel

2274. SHRI RAMESHWAR PATIDAR: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 5649 dated May 12, 1997 regarding Pension cases of Civilian defence Personnel and state:

(a) the total number of cases disposed of so far out of 934 pension cases of civilian defence personnel;

(b) the total number of them still pending alongwith the period of their pendency;

(c) the steps being taken by the Government for their expeditious disposal; and

(d) the time by which all such cases are likely to be disposed of?